

PROFORMA FOR DECLARATION OF ASSETS
(As on 31.03.2012)

Name of officer (in Full) : JAGDISH RAM

Date of Birth : 23-07-1977

Present Post held : CIVIL JUDGE CLASS-II / JUDICIAL MAGISTRATE FIRST CLASS

Immovable Property				
Name of District Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
Vill. - FATEPUR, DISTT - JASHPUR (C.G.)		7 Acres joint property	Jagdish Vijay + Brother Devendra + Brother Suresh + uncle	By Succession Father & Grand Father's Death
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles				
1				
HERO HONDA SPLENDER MARUTI WAGONR VXI				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)				

Shares/Debentures			
Name of Issuing Company 1		Nos. of Shares 2	
NIL		NIL	
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
1. LIFE INSURANCE CORPORATION OF INDIA		30,000/-	
2. LIFE INSURANCE CORPORATION OF INDIA		15000/-	
3. LIFE INSURANCE CORPORATION OF INDIA		35000/-	
Bank Diposites/Securities & Invesments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposites	STATE BANK OF INDIA	JASHPUR	1,00,000/-
2) Savings Bank A/CS	STATE BANK OF INDIA	BILASPUR	1,75,588/-
3) PPF	NIL		
4) GPF	NIL		
5) NSS	NIL		
6) Others	NIL		

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Service (Conduct) Rules 1956


Signature & Date